

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

REVIEW PETITION (CIVIL) Diary No(s). 10399/2020
in SLP(C) No. 22708-22709/2019

KANPUR DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

HARNAM SINGH & ORS.

Respondent(s)

(IA No. 46840/2020 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION

IA No. 46843/2020 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 46845/2020 - ORAL HEARING

IA No. 46839/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 02-12-2020 These matters were circulated today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE VINEET SARAN

By Circulation

UPON perusing papers the Court made the following
O R D E R

Permission to file review petitions is granted.

Application for oral hearing is allowed.

Delay condoned.

List before Court for oral hearing.

(ANITA MALHOTRA)
COURT MASTER

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR